#### **Provision of Facilities in Janakpuri**

50. SHRI SITARAM KESRI: Will the Minister of WORKS AND HOUS ING AND SUPPLY AND REHABILI TATION be pleased to state:

(a) whether it is a fact that some residents of the Janakpuri DDA Colony met him in June, 1977, regarding various problems faced by them, such as acute shortage of water and lack of community facilities and civic amenities in the colony; and

(b) if so, what steps Government have taken to redress the grievances of the residents of the colony?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING AND SUPPLY AND RE HABILITATION (SHRI RAM KINKER): (a) Yes, Sir. Some resi dents of the Janakpuri D.D.A. Colony met the Minister in May, 1977.

(b) The Delhi Development Authority and Municipal Corporation Delhi have been instructed to take requisite remedial measures to redress the grievances.

### Self-financing Housing Scheme of DDA

51. SHRI SITARAM KESRI: Will WORKS the Minister of AND AND SUPPLY HOUSING AND REHABILITATION pleased be to •»tate:

(a) whether Government have extended the self-financing Housing Scheme of DDA to other parts of the country;

(b) if so, what are the reasons .herefor;

(c) what is the backlog of houses n the various income groups required o be met by the DDA and the period ikely to be taken to provide houses ;o persons who have already been egistered;

(d) whether it is proposed to meet the demand of persons registered under the selffinancing scheme and-to clear the backlog; and

(e) if not, in which manner the backlog is proposed to be cleared?

THE MINISTER OF STATE IN THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND RE HABILITATION (SHRI RAM KINKER): (a) No, Sir.

(b) Does not arise.

(c) The backlog of flats for various income groups registered with the Delhi Development Authority is as under;—

MIG LIG Janta	_ · · 2	••	9280 9026 7295
· · · ·	r T	TOTAL	25601

In addition, 235 persons registeredunder the Retiring Public Servants Scheme are in the waiting list asunder: —

Catego	гу				
А		•		74	
в	•	•	-	60	
С	•	•	•	47	
D	•	•	•	54	
			 T01	TOTAL 235	

-

The demands of all the persons registered under the various schemes so far. is likely to be met in four years.

(d) No, Sir. Self-financing Scheme is a separate scheme.

(e) By allotting flats which are ready, completing those in various stages of construction and undertaking further construction.

# Involvement of private agencies in housing activity in D.elhi

52. SHRI SITARAM KESRI: Will the Minister of WORKS AND HOUS-

ING AND SUPPLY AND REHABILI-TATION be pleased to state:

(a) whether Government propose to involve private agencies for promoting the housing activity in Delhi;

(b) and (c). An exploratory meeting this regard; and

(c) to what extent the housing problem in the capital is likely to be solved as a result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING AND SUPPLY AND RE HABILITATION (SHRI RAM KINKER): (a) Yes, Sir.

(b) and (c) An exploratory meeting has been held with the private builders. Only after the scheme is found feasible and implemented it would be possible to indicate its likely impact on the housing problem in the Capital.

## Possibility of fewer admissions in the first year courses of the Delhi University after introduction of 10+2+3 system

53. DR. Z. A. AHMAD: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether it is a fact that with the introduction of the 10+2 + 3system of education in Delhi, there is a possibility of fewer admissions in the first year courses under the Delhi University;

(1) whether it is also a fact that the Delhi University teachers are worried about their jobs on that account; and

(c) if so, what steps Government propose to take to avoid retrenchment of teachers in the University?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUN-DER): (a) Yes, Sir.

(b) and (c). It is expected that the petmanent teachers of the Uni-

to Questions

versity would not be affected on account of this expected decline in the admiss'^ns in 1978. As regards temporary teachers, the University-authorities are having consultations with the Management of the colleges as well as the representatives of the teachers.

### National Adult Education Programme

54. SHRI YOGENDRA SHARMA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to slate:

(a) whether Government called a meeting of the representatives of youth and student organizations on the 6th February, 1978, to enlist their cooperation  $i_n$  the implementation of the National Adult Education Pro gramme; and

(b) if so, what are the nrmes of the organizations represented at the meeting?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUN-DER): (a) Yes, Sir.

- (b) 'The organisations represented were:
  - (i) All India Youth Federation.
  - (ii) AH India Students' Federation.
- (iii) Rashtriya Swayam Sevai Sangh.
- (iv) Janta Yuva Morcha.
- (v) National Students Union o: India.
- (vi) Chatra Yuva Sangharasl Wahini.
- (vii) Akhil Bharatiya Vidyarth Parishad.
- (viii) Students for Rural Reconst ruction.
- (ix) Y.W.C.A. of India.